

NOTICE

Date of Publication :01-Mar-2021 Last Date: 18-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 18-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-201811011	Bhushan P. Malgaonkar Adv for Defendant	1299-2017 (4)	
2	U-201902572	B.G. Saraf/Rohan Bansal Adv for Plaintiff	1656-2018 (4)	
3	U-201904555	Adv. Rajendra K. Yadav for Plaintiff	618-2017 (4)	
4	U-201904806	Dinesh Tiwari Adv for Plaintiff	358-2018 (9)	
5	U-201905658	Adv. Ashok M. Saraogi for Plaintiff	1396-2019 (5)	
6	U-201907727	M.C.G.M. (Pardeep Patil) Adv for Defendant	8882-2019-STAMP NO. (5)	
7	U-201907782	K T Thomas	7075-1997 (9)	
8	U-201908146	B. P. Shukla Adv for Plaintiff	2152-2019 (5)	
9	U-201908285	Jayant V. Parmar Adv for Plaintiff	3932-2010 (9)	
10	U-201909139	SRM Law Associates Adv for Defendant	399-2015 (13)	
11	U-201909780	Adv Zinobia F. Shroff for Plaintiff	7832-2000 (9)	
12	U-201910903	Adv. Suresh M. Jadhav	866-2017 (5)	
13	U-202000659	Satya M. Shettigar Adv. for Plaintiff	1820-2010 (5)	
14	U-202001241	V. S. Kini Adv. for Def.	7092-1997 (9)	
15	U-202001706	Priti Shah Adv. for Plaintiff	1257-2011 (5)	

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16	U-202002042	S. R. Shetty Adv. for Plaintiff	4354-2008 (Record Dept.)	
17	U-202002143	S. R. Shetty Adv. for Plaintiff	3431-2009 (Record Dept.)	
18	U-202002154	Shamim & Co. Adv. for Proposed Def.	1089-2018 (9)	
19	U-202002169	S. R. Shetty Adv. for Plaintiff	3297-2010 (Record Dept.)	
20	U-202002170	S. R. Shetty Adv. for Plaintiff	3767-2009 (Record Dept.)	
21	U-202002171	S. R. Shetty Adv. for Plaintiff	4723-2009 (Record Dept.)	
22	U-202002240	S. R. Shetty Adv. for Plaintiff	3804-2009 (Record Dept.)	
23	U-202002241	S. R. Shetty Adv. for Plaintiff	4184-2010 (Record Dept.)	
24	U-202002276	S. R. Shetty Adv. for Plaintiff	4577-2010 (Record Dept.)	
25	U-202002604	Ahmed Sayed (Plaintiff No. 1 in person)	540-2017 (9)	
26	U-202002689	Margaret Dinkar Dhiver (Plaintiff in person)	696-2016 (9)	
27	U-202002731	S. R. Shetty Adv. for Plaintiff	6275-2006-SUMMARY SUIT (Record Dept.)	
28	U-202002733	S. R. Shetty Adv. for Plaintiff	5742-2006-SUMMARY SUIT (Record Dept.)	
29	U-202002817	Dharma Raj Adv. for Def. No. 5	4598-2012 (9)	
30	U-202002963	Adv. Mohan Kumar K. for Plaintiff	3671-2011 (32)	

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31	U-202003189	Rajni Raj Patil	1841-2017 (5)	
32	U-202003567	Adv Chandan R Yadav	1777-2015 (Record Dept.)	
33	U-202003568	Adv P. D. Gandhi	1528-2008 (Record Dept.)	
34	U-202003842	Laxmi S Naidu	2342-2019 (5)	
35	U-202100478	Amardev J. Uniyal	1080-2020 (1)	
36	U-202100479	Amardev J. Uniyal	1080-2020 (1)	
37	U-202100714	Adv A. N. Giri	3051-2018 (3)	
38	U-202100880	Vyankatesh Kunshikorve	1419-2017-SUMMARY SUIT (13)	
39	U-202100940	Adv. Poonam Utekar	46-2020- COMMERCIAL SUIT (31)	
40	U-202100963	M. P. Dalvi	79-2019- COMMERCIAL SUIT (31)	
41	U-202100970	Manoj B. Kapoor	4943-2011 (4)	
42	U-202100981	Mr. Suresh M. Jadhav (Third Party Application)	1845-2009 (Record Dept.)	
43	U-202101020	Adv. Shital Jadhav	4848-2020-STAMP NO. (31)	
44	U-202101086	Adv Jayesh Bhatt	36-2015 (9)	
45	U-202101089	M. V. Holamangi	1627-2011 (12)	

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46	U-202101104	S. K. Srivastav & Co.	7136-1997 (12)	
47	U-202101111	Adv. Vikas Baban Shivgan	2410-2019 (5)	
48	U-202101117	Shalin Dinesh Hinjoo	3534-2011 (Regr's. Court)	
49	U-202101157	S. K. Srivastav & Co.	7136-1997 (12)	
50	U-202101177	Mrs. Aarti P. Kulkarni	138-2019-ADOPTION PETN. (Record Dept.)	
51	U-202101186	Ashok Purohit & Co	578-2021 (2)	
52	U-202101187	Adv. Yogesh Bamne	592-2017 (28)	
53	U-202101188	Adv. Yogesh Bamne	593-2017 (28)	
54	U-202101204	Maglesh Rajpat Patel	578-2021 (2)	
55	U-202101212	Shriram S. Redij	259-2018- MISC.APPEAL (19)	
56	U-202101213	Shriram S. Redij	81-2018-MISC.APPEAL (19)	
57	U-202101214	Shriram S. Redij	80-2018-MISC.APPEAL (19)	
58	O-201901544	Maneksha & Sethna Adv for Defendants	565-2017 (9)	
59	O-201902495	Adv. Sachin M. Bandkar for Plaintiff	6535-2019-STAMP NO. (9)	
60	O-201903125	Adv. Irine D'Lima for Plaintiff	8523-1998 (9)	

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61	O-201903134	Rajesh K. Dharia	3932-2010 (9)	
62	O-201903138	Onkar V. Warange	3857-2008 (9)	
63	O-202000125	Santosh Sanjkar Adv. for Plaintiff	1334-2016 (28)	
64	O-202000588	Manish P. Jagani Adv. for Plaintiff	498-2018-SUMMARY SUIT (28)	
65	O-202000898	R. R. sharma Adv. for Plaintiff	4431-2010 (32)	
66	O-202000939	Maneksha & Sethna Adv. for Def. No. 1 to 3	2731-2018 (9)	
67	O-202001169	Pradip Shukla & Co. Adv. for Plaintiff	3613-2012-SUMMARY SUIT (32)	
68	O-202001170	Pradip Shukla & Co. Adv. for Plaintiff	3572-2012-SUMMARY SUIT (32)	
69	O-202001175	Adv. Mohankumar K. for Plaintiff	4623-2010 (13)	
70	O-202001176	Adv. Mohankumar K. for Plaintiff	4566-2010 (13)	
71	O-202001179	Adv. Mohankumar K. for Plaintiff	3375-2009 (4)	
72	O-202001360	Adv Rajesh M Patil	1125-2019 (14)	
73	O-202100076	Vigil Juris	4833-2010 (14)	
74	O-202100087	Adv Sachin B. Patil	2522-2009 (Record Dept.)	
75	O-202100284	Shashikant Chandak	1282-2016 (28)	

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76	O-202100318	Vashi and Vashi	1910-2017 (28)	
77	O-202100388	Sanjeev Kanchan & Co.	240-2020- COMMERCIAL SUIT (31)	
78	O-202100418	Ansari Asggar Kalim	3150-2019 (12)	
79	O-202100420	Ansari Asggar Kalim	2185-2019 (8)	
80	O-202100423	Kishore Thakordas & Co.	1790-2018 (12)	